

**OFFICE THE COLLECTOR & DISTRICT MAGISTRATE,
NORTH GOA DISTRICT**

**District Disaster Management Authority
Collectorate Bldg., Panaji, Goa - 403001**

Phone No.: 0832-2225383

Fax No.: 0832-2426492

No.50-32/Coll(N)/DMC/T.P./2020-21/1126

ORDER

WHEREAS, vide order dated 06.05.2021 of Hon'ble High Court in Public Interest Litigation Writ No. 1172/2021, it has been directed to ensure that no persons are permitted entry into the state unless they possess a negative certificate obtained within 72 hours from the time they seek entry into the state,

AND WHEREAS, an order No.8/8/2021/MAG/L&O/Vol-II/1124 dated 08.05.2021 under Section 144 of the Criminal Procedure Code has been issued wherein inter-state movement for tourists from 10th May onwards has been prohibited except for people who are residents of Goa or are entering Goa for work, or who have with them the full vaccination certificate or Covid negative test report for a test done within 72 hours of entry in Goa;

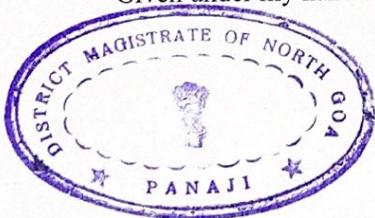
NOW THEREFORE, in exercise of the powers conferred under Section 26, 30(2)(v), and 33 of the Disaster Management Act, 2005, and for the implementation of the directions of the Hon'ble High Court and the order issued u/s 144 of the CrPC, the undersigned hereby directs you that any person coming from outside Goa into the North Goa district, shall be checked for the full vaccination certificate or Covid negative test report for a test done within 72 hours of entry in Goa.

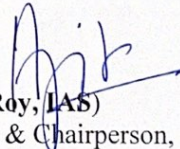
However, the following categories of people are exempted from the above requirement:

1. Residents of Goa, on production of proof of residence,
2. Persons entering in Goa for work, on production of work ID proof or letter from employer,
3. Persons entering in Goa for a medical emergency, on production of proof or coming in ambulance.

Failure to comply with this Order shall be a violation of the provisions of the Disaster Management Act, 2005 and shall attract penal action as per law.

Given under my hand and seal of this office on 9th day of May, 2021.




(Ajit Roy, IAS)
Collector & Chairperson,
North Goa District Disaster
Management Authority, Panaji

To

1. Airport Director, Airports Authority of India, Goa International Airport, Dabolim
2. Regional Railway Manager, Karwar, Konkan Railways

3. Area Officer, Vasco, South Western Railways
4. Director, Transport, Govt of Goa for any inter-state public road transport.

Copy to:-

To,

The Director, Government Printing Press, Panaji-Goa, with a request to give cause Publication in the Extra Ordinary Gazette immediately.

Copy forwarded for information and necessary action to:

1. The Superintendent of Police, North Goa District/South Goa District
2. The Superintendent of Police, Coastal Panaji-Goa.
3. The Sub-Divisional Magistrate, Pernem/Sattari/Bicholim/Bardez/
Tiswadi.
4. The Sub-Divisional Police Officer Pernem/Bardez/Tiswadi/Bicholim
5. The Mamlatdar & Executive Magistrate of Sattari/Bicholim/Pernem/
Tiswadi/Bardez
6. The Director of Information and Publicity, Panaji with a request to give wide publicity through all local dailies.
7. The Director of Doordarshan, Panaji, with a request to broadcast the order
8. The Station Director, All India Radio, Panaji for giving wide publicity.

Copy for kind information to:

1. The Secretary to Governor of Goa, Raj Bhavan, Panaji.
2. The Secretary to the Hon'ble Chief Minister of Goa, Secretariat, Porvorim.
3. The Chief Secretary, Government of Goa, Secretariat, Porvorim.
4. All Secretaries and all Heads of Department, Government of Goa
5. Registrar, High Court of Bombay at Goa, Panaji